



GOVERNMENT OF SIKKIM
DEPARTMENT OF HEALTH & FAMILY WELFARE
(DRUGS AND COSMETICS CELL)
TADONG - GANGTOK

Memo No. 1061 DC/H & FW

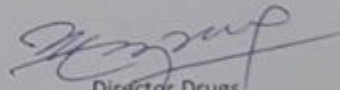
Dated: 25/03/2020

To,
The President,
Sikkim Chemist Association,
Gangtok.

Subject: Prohibition on sale of hand sanitizers without having Drug Manufacturing in the label.

It is regularly coming in the notice of Drug Control Authorities in the State that hand Sanitizers without having drug manufacturing license is being sold by Chemist/ Pharmacies to the general public at exorbitant prices which is unethical and unacceptable.

It is requested you to sensitize all the members of SCA to refrain from stocking and selling of hand sanitizers without having drug manufacturing license and MRP above the ceiling price fixed by DPCO to the general public. It may also be communicated that failure to comply with the directives may result in legal action against the defaulters or direction Suspension / cancellation of Drugs License, without further notice.



Director Drugs

Copy to:

1. Chief Secretary, Govt. of Sikkim.
2. Pr. Secretary, Dept. of Health & Family Welfare, Govt. of Sikkim.
3. District Collector(E/W/N/S),

Dr. T. K. Rai
Director
(Drugs & Cosmetics Cell)
HC, HS & FW Deptt.
GOVT. of Sikkim